

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) NO.359/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th July, 2017, 10.30 A.M

Name of the Company	Bank of Baroda -Vs- Binani Cements Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RISHAV BANERJEE, Adv

Petitioner /
Financial Creditor

Rishav Banerjee
12/7/17

2. SOUVIK MAZUMDAR, Adv.

3. ABHIJIT DAS, Adv.

» (Bank of Baroda) Souvik Mazumdar
12/7/17

1. MR. PRATAP CHATTERJEE, SNR. ADV.

2. MR. RANJAN BACHAWAT, SNR. ADV.

3. MR. DEBNATH GHOSH, ADV.

4. MR. SANJAY GINODIA, ADV

5. MS. SWAPNA CHOUBEY, ADV

6. MS. POBALI SINHA CHOUDHARY, ADV

7. MS. AARTI GOYAL AURAWAL, ADV.

RESPONDENT /
CORPORATE DEBTOR

Aarti Goyal
12/7/17

ORDER

Ld. Counsels for the financial creditors and the corporate debtors are present.

Heard. Reserved for order.

(Vijai Pratap Singh)
Member (J)